

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 4th January, 2017

No.HC.VII-16/2015/21/A. Hon'ble the Chief Justice of the Gauhati High Court has been pleased to release the following Officers in Grade-II of the Assam Judicial Service, now working as Officers on Special Duty, Gauhati High Court, Guwahati from the Registry of the Gauhati High Court with immediate effect for the purpose of their joining in the new assignment:-

1. Shri Rafique Ahmed Tapadar,
Counsellor, Family Court, No.2, Kamrup (M), Guwahati, now working as Officer on Special Duty, Gauhati High Court, Guwahati
2. Shri Nilkamal Das,
Addl. Chief Judicial Magistrate, Udalguri, now working as Officer on Special Duty, Gauhati High Court, Guwahati

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Dated 04.01.2017

Memo No. HC.VII-16/2015/22-37/A.

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Udalguri/ Kamrup (Amingaon)/ Morigaon
4. The Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (_____), Gauhati High Court, Guwahati
7. The Chief Judicial Magistrate, Udalguri
8. Shri Rafique Ahmed Tapadar, Counsellor, Family Court, No.2, Kamrup (M), Guwahati, now working as Officer on Special Duty, Gauhati High Court, Guwahati
9. Shri Nilkamal Das, Addl. Chief Judicial Magistrate, Udalguri, now working as Officer on Special Duty, Gauhati High Court, Guwahati
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
12. The Administrative Officer (J) _____ Gauhati High Court, Guwahati

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13. The Administrative Officer, Judicial Academy, Assam, Guwahati
- ✓ 14. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
15. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial.)/ Registrar (Establishment), Gauhati High Court, Guwahati
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

adn 4.1.17
REGISTRAR (VIGILANCE)

4.1.17